

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO.1916/2012 IN SLP(CRL.)NO.283 OF 2012

ANMOL MISHRA

Petitioner(s)

VERSUS

GOVT.OF INDIA

Respondent(s)

(for stay and office report)

Date: 28/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
 Ms. Indu Malhotra, Sr. Adv.
 Mr. Saurabh Kirpal, Adv.
 Mr. Sujay N.Kantawala, Adv.
 Mr. Nikhil Jain,AOR.

For Respondent(s) Mr. Bishwajit Bhattacharyya, ASG.
 Mr. Ajay Singh, Adv.
 Mr. Judy James, Adv.
 Mr. Arvind Kumar Sharma,AOR.

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.
Judgment reserved.

(Sheetal Dhingra)
COURT MASTER

(Juginder Kaur)
Assistant Registrar